

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

APPEAL NO. 32 OF 2016

&

APPEAL NO. 33 OF 2016 & IA NO. 86 of 2016

Dated: 3rd March, 2016

APPEAL NO. 32 OF 2016

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

APPEAL NO. 33 OF 2016 & IA NO. 86 of 2016

In the matter of :

Jindal Stainless (Hisar) Ltd.

...Appellant(s)

Versus

Haryana Electricity Regulatory Commission & Ors.

...Respondent(s)

ORDER

The Bench has not assembled. As agreed by the parties, list the matter on **11.03.2016.**

COURT MASTER